

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 226

Company Appeal-112/252/2022

IN THE MATTER OF:

Dy. CIT, Circle-1(1), Delhi

... **Applicant/Petitioner**

Versus

RoC (Amrapali Zodiac Developers Pvt. Ltd.) ...

Respondent

Under Section: 252

Order delivered on 19.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Zoheb Hossain, Sr. Standing Counsel; Mr. Parth Semwal & Mr. Vipul Agrawal, Jr. Standing Counsel for Revenue

For the Respondent : Mr. Ssaaurabh Indura, Company Prosecutor for ROC, Delhi

ORDER

Due to paucity of time, the matter is re-notified to 03.03.2023.

**Sd/-
COURT OFFICER**